

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.09.2017

O.A./260/712/2014

PITAMBER NANDA

M.A./260/519/2017

-V/S-

FOR WITHDRAWAL OF OA, ON MEMO BHARAT SANCHAR NIGAM LTD

ITEM NO:34

FOR APPLICANTS(S) Adv. : Mr. A. Swain

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick, Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant prays to withdraw this O.A. The prayer is allowed. The O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>kb</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>